

**GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES**

**LOKSABHA
UNSTARRED QUESTION NO. †2488
TO BE ANSWERED ON 06TH AUGUST, 2024**

Blue Revolution Scheme

†2488 SHRI PATEL UMESHBHAI BABUBHAI:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the salient features of the 'Blue revolution' scheme of the Government in the country;
- (b) the details of the opportunities envisaged under the National Scheme of Welfare of Fishermen and Development of Marine Fisheries and Infrastructure and Post-Production Operations;
- (c) whether the Government has released or spend funds in the Union Territories of Dadra and Nagar Haveli and Daman & Diu for the schemes and the projects approved under the said programmes; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a) and (b): The Centrally Sponsored Scheme(CSS) on Blue Revolution: Integrated Development and Management of Fisheries was implemented by the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying for a period of 5 years from FY2015-16 to 2019-20 with different components for sustainable development and harnessing of inland and marine fisheries resources. Under the sub-component on Development of Marine, Infrastructure and Post harvest Operations, financial assistance was provided for modernization of traditional craft, safety kits, replacement of nets and boats, promotion of seaweed and mariculture, acquisition of deep sea fishing vessels, development of fishing harbours, fish landing centres, cold storage, ice plants and marketing infrastructure etc. Under the component on National Scheme of Welfare of Fishermen of the CSS, financial support was provided for saving-cum relief during fishing ban period, fishermen houses, group accident insurance coverage and basic activities such as water and community hall.

The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is now implementing an another scheme namely Pradhan Mantri Matsya Sampada Yojana (PMMSY) at an investment of Rs. 20050 crore in all the States and Union Territories with a vision to bring Blue Revolution through sustainable and responsible development of Fisheries Sector in India for a period of 5 years from the financial year

2020-21 to FY 2024-25. Under PMMSY, the Ministry of Fisheries, Animal Husbandry and Dairying, Government of India during the last four financial years (FY 2020-21 to 2023-24), and current financial year (2024-25), has accorded approvals to the fisheries developmental projects of various State Governments, Union Territories and other implementing agencies amounting to Rs 18730.55 crore with central share of Rs. 7726.27 crore. The major components relating to National Scheme of Welfare of Fishermen (NSWF) implemented earlier under the CSS on Development of Marine Fisheries Infrastructure and Post Harvest Operations have been continued now under the new scheme of PMMSY. Welfare of fishermen is the core of the PMMSY and broad activities related to fishermen welfare covered under this scheme include livelihood and nutritional support for traditional and socio-economically backward active marine and inland fishermen families during the fishing ban (both marine and inland fishing ban) period, insurance coverage to fishers and fishing vessels. Besides, PMMSY also supports generation of livelihood opportunities to fishers by providing financial assistance for acquisition of deep sea fishing vessels for traditional fishermen, up-gradation of existing fishing vessels for export competency, providing safety kits and communication/tracking-devices, acquisition of boats and nets, promotion of mariculture activities such as sea cage culture, seaweed cultivation and bivalve cultivation. PMMSY also supports, creation of modern post-harvest infrastructure such as fishing harbours/fish landing centres, cold storages, ice plants, refrigerated and insulated vehicles for transportation of fish and fisheries products, motorcycles, bicycles and three-wheelers with ice/fish holding boxes, modern hygienic markets such as wholesale fish markets including, retail fish markets and outlets, mobile fish and live fish markets.

(c) and (d): The Ministry of Fisheries, Animal Husbandry and Dairying, Government of India under PMMSY during last four years (2020-21 to 2023-24) and current financial year (2024-25) has accorded approval to the fisheries developmental projects submitted by Union Territory of Dadra Nagar Haveli and Daman and Diu at total cost of Rs.6.31 crore with central share of Rs.3.57 crore. The activities approved include construction of rearing ponds, grow out ponds, ornamental fish rearing units, cold storage, establishment of brood bank for seaweed, fish value added enterprise, transport vehicles, inputs for freshwater aquaculture.
